

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The information is being collected and will be laid on the Table of Lok Sabha

(b) The question is under consideration

#### Lemongrass Oil

\*33. Shri Bishwanath Roy. Will the Minister of Commerce and Industry be pleased to state whether it is a fact that Indian export of lemongrass oil to US markets has been adversely affected recently?

The Minister of Commerce (Shri Kanungo): No Sir Our exports to USA have in fact shown an increase. A statement giving statistical data is placed on the Table of Lok Sabha [See Appendix I annexure No 4]

#### State Information Ministers' Conferences

\*34. Shri S. C. Samanta. Will the Minister of Information and Broadcasting be pleased to state.

(a) how many Conferences of State Information Ministers were held since 1947,

(b) the decisions taken in the last Conference and where it was held,

(c) whether according to the decisions of one of those Conferences a proposal to the effect that by March 1956, a total of 28,500 community radio sets would be installed by State Governments under the subsidy Scheme, has been carried out, and

(d) the number of such sets installed in States so far State-wise?

The Minister of Information and Broadcasting (Dr. Kankar): (a) Three

(b) The last Conference was held at New Delhi on the 8th January, 1955. The topics considered and the decisions taken at the Conference were incorporated in the press release issued by the Press Information Bureau on the 8th January,

1955, a copy of which is laid on the Table [See Appendix I, annexure No 5]

(c) No decision to this effect was taken at any of these Conferences

(d) A statement showing the number of community receiving sets supplied to States for installation upto 31st March, 1957 is placed on the Table of Lok Sabha [See Appendix I, Annexure No 5]

#### Registration of Handlooms

\*35. Shri S. V. Ramaswamy. Will the Minister of Commerce and Industry be pleased to state

(a) what is the final count of registered handlooms,

(b) how many of them belong to cooperative and

(c) how it compares with the figures of the Kanungo Committee's report?

The Minister of Commerce (Shri Kanungo) (a) 10, 15, 878, upto the end of June, 1957, This is not the final figure as registration work has not yet been completed

(b) This information is not being collected under the registration order

(c) Does not arise at this stage in view of reply to part (a)

#### Slum Clearance in Rajasthan State

\*36. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state

(a) whether Rajasthan Government have submitted any scheme for the clearance and improvement of slums in Rajasthan State, and

(b) if so, the details thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b) In 1956, the Rajasthan Government forwarded some tentative slum clearance proposals drawn up by a number of Municipal Boards. The State Government themselves stated that the